

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : Comp.Appeal/3/2022
NAME OF THE PETITIONER(S) : Shrine Vailankanni International Edutech pvt Ltd
NAME OF THE RESPONDENTS : ROC, Chennai
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Counsel for the Petitioner is present and the Ld. Counsel Mr. Avinash Krishnan Ravi appears on behalf of RoC through video conferencing mode.

Reports are available and pleadings are completed in the matter.

List the matter on **12.04.2023** for further hearing.

— Sd —

**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

AR

— Sd —

**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**